

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 216 of 2019

IN THE MATTER OF:

M/s. Lasa Engineers Pvt. Ltd. ...Appellant

Vs.

M/s. Devas Engineering Systems Pvt. Ltd. ...Respondent

Present: For Appellant: - Mr. Shashi Kiram Shetty, Senior Advocate with Ms. Anuparna Bordoloi, Ms. Sheffali Chaudhary, Mr. R. Manjunath and Mr. Srinivas Murthy, Advocates.

For Respondent: - Mr. T. Srinivasa Murthy and Mr. Anandh. K, Advocates.

O R D E R

29.08.2019— Heard the parties. Order reserved.

It will be open to the parties to file short written submissions not more than three pages by 30th August, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g